

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 521 of 2020

IN THE MATTER OF:

B.S. Krishan

...Appellant

Versus

**Stressed Assets Stabilization Fund
(SASF) & Anr.**

...Respondents

Present:

For Appellant :

Mr. R. Anand Padmanabhan, Advocate

ORDER
(Through Virtual Mode)

08.06.2020

Due to paucity of time, the matter could not be taken up.

List the matter 'for Admission (Fresh Case)' on **10th June, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

/ns/RR/